

Proclamation of
Emergency and
Aggression by China

ADMINISTRATORS-GENERAL
BILL

EXTENSION OF TIME FOR PRESENTATION
OF REPORT OF SELECT COMMITTEE

Shri Khadilkar (Khed): I beg to move:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to the office and duties of Administrator-General be extended upto the 1st March, 1963."

Mr. Speaker: The question is:

"That the time appointed for the presentation of the Report of the Select Committee on the Bill to consolidate and amend the law relating to the office and duties of Administrator-General be extended upto the 1st March, 1963."

The motion was adopted.

12.19 hrs.

RESOLUTIONS RE: PROCLAMA-
TION OF EMERGENCY AND AG-
GRESSION BY CHINA—contd.

Mr. Speaker: The House will now take up further discussion on the resolutions moved by the hon. Prime Minister on 8th November, 1962. There is a very large number of hon. Members who desire to participate in the discussion. I also appreciate their anxiety and eagerness to have some opportunity to speak on this important subject. But whatever time is allotted—we have 4 days—but even if it is 8 days, probably it would not be possible to accommodate all the Members.

A special complaint has been made by the Congress Members that they have been given very little time. I have looked into the papers and of course, that complaint is legitimate to a certain extent. So far as the

opposition is concerned, the groups have their time allotted and within that time, they can accommodate as many Members as they want; the overall limit would not be exceeded by any group. So far as Congress Members are concerned, of course, they have a large number and the opposition has to be given time not only according to their numbers, but something more than we have decided. Therefore, Congress Members do suffer to that extent, but they can limit the time of their speeches to 10 minutes.

Some Hon. Members: No, Sir.

Mr. Speaker: The Minister of Parliamentary Affairs has got 90 names of Members to put forward to me. If a list of 90 Members is given to me, I would be able to call only 19 and the others will think that I have not been able to give them time.

Anyhow, it is for the House.

Shri Khadilkar (Khed): No, no.

Shri Sham Lal Saraf (Jammu and Kashmir): The time may be extended.

Shri Badrudduja (Murshidabad): I request, Sir, that the time may be extended.

Shri Maurya (Aligarh): I suggest that the time may be extended.

Mr. Speaker: So far as Opposition is concerned, they should not...

Shri Badrudduja: There are Members who are not attached to any party.

Mr. Speaker: They will also be given some time. But it may be that all of them cannot be accommodated.

Shri Badrudduja: As many as possible. You can extend the time.

Mr. Speaker: So far as extension of time is concerned, I will consider if